GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4430 ANSWERED ON:19.12.2014 COMPLAINTS AGAINST UC HOUSING FINANCE Senthilnathan Shri PR

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any complaint against LIC Housing Finance and realty firm Media Video Ltd. during the last three years;
- (b) if so, the details thereof and reasons therefor; and
- (c) the action taken by the Government thereon?

Answer

The Minister of State in the Ministry of Finance (SHRI JAY ANT SINHA)

(a)to(c): National Housing Bank(NHB), the regulator of Housing Finance Companies (HFCs), receives complaints from HFC's customers and makes them available online in NHB's Grievance Registration & Information Database System (GRIDS) portal.

The details of the complaints received against LIC Housing Finance Ltd. (LICHFL) and position of their redressal, is as under:

Year Received Redressed (Jul.1 to Jun.30)
2011-12 145 145
2012-13 164 159
2013-14 165 132

NHB have not received any complaint on Media Video Ltd.

However, LIC Housing Finance Ltd. has reported that a case No.57/2014 was filed with the Competition Commission of India against realty firm Media Video Limited and LICHFL by Shri Om Prakash and Shri Hans Raj Sharma alleging contravention of provisions of Section 4 of the Competition Act, 2002, that is regarding Aouse of Dominant Position. The Commission found no prima facie case of contravention and accordingly closed the matter vide order dated 20.11.2014.